

**Shri Jawaharlal Nehru:** I do not mind. I am not afraid of these remarks. I want our Raja Sahab to send me a single case. I am prepared to let him mention it here in public; I shall answer it. Let him put a question here in the House, I shall answer it; I do not want to hide any facts.

**Raja Mahendra Pratap:** Sir, I only said...

**Mr. Speaker:** Order, order. I must be a little more severe with the hon. Member. He does not put himself to any discipline so far as this House is concerned. Even when I get up and I ask him kindly to resume his seat, he does not do so. Hon. Members will kindly see that there are certain rules in the Rules of Procedure relating to questions about officers. They must observe those rules. If any particular Member has got any complaint against some officers, he must intimate to the Minister to be ready with an answer; off-hand they ought not to raise such questions here. When once some dust is thrown particularly on some Embassy or our Foreign Service the matter becomes serious. Much depends upon their integrity and the confidence and respect we have as it affects their reputation as a whole. Therefore, such observations ought not to be made here. Even when questions are put, it is proper for me to look into the matter and allow or disallow. Therefore, at random an hon. Member ought not to say any such thing in the House—until he speaks I do not know whether he speaks rightly or wrongly.

#### WRITTEN ANSWERS TO QUESTIONS

##### Saudi Arabian Trade Mission

\*2040. **Shri Shobha Ram:** Will the Minister of Commerce and Industry be pleased to state what is the result of the Saudi Arabian Mission which visited India to explore possibilities of strengthening trade relations between the two countries?

**The Minister of Commerce (Shri Kanungo):** A copy of the Joint Com-

munique issued in pursuance of the Delegation's visit is placed on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 140.]

##### Model Town in Rewari

\*2042. **Shri Chuni Lal:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the shops and houses built by Government in Model Town, Rewari, District Gurgaon of Punjab form part of the rehabilitation pool;

(b) the number of houses and shops out of them which have been sold;

(c) how the remaining houses and shops are being utilised at present;

(d) whether there is any proposal to dispose them of by sale; and

(e) if not, the action Government propose to take in the matter?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) Yes, they form part of the compensation pool.

(b) Houses—7, Shops—Nil.

(c) 241 houses are in occupation of the Infirmary; 7 have been leased out to Government, 5 are occupied by private persons on rental basis and 38 are lying vacant.

4 shops are also lying vacant.

(d) and (e). According to the policy of Government, all vacant properties in townships will be sold by public auction. As most of the houses are being used as infirmary, the question of their sale at the moment does not arise.

##### Powerloom Mills in Punjab

\*2054. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that a number of powerloom mills have been closed down in the Punjab State on account of excise duty and heavy stocks unsold;

(b) whether it is also a fact that the owners of such mills have started